COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 273 OF 2015 &
IA NO. 441 of 2015 & IA NOS. 120 & 139 of 2016

Dated : 2nd November, 2016

In the matter of:

West Bengal State Electricity Distribution Company Ltd. … Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. … Respondent(s)

Counsel for the Appellant (s) :

Counsel for the Respondent(s) :

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on ***09.12.2016.***

Court Master

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